

CENTRAL ADMINISTRATIVE TRIBUNAL

ALLAHABAD BENCH

THIS THE 18TH DAY OF JANUARY, 2001

Original Application No.880 of 1997

CORAM:HON.MR.JUSTICE R.R.K.TRIVEDI,V.C.

Sudhir Kumar Singh, Son of
 Late Shri Chandrabhan Singh, R/o 6-B Railway
 Ramgarh Colony, Gorakhpur, presently
 working as Commercial Inspector Grade II

... Applicant

(By Adv: Shri S.K.Om)

Versus

1. Union of India through General Manager Northern Railway, Gorakhpur.
2. Chief Commercial Manager, N.E.Railway Gorakhpur.
3. Assistant Personnel Officer(Traffic) N.E.Railway, Gorakhpur.
4. Shri K.K.Agrawal, son of not known working as Chief Commercial Manager N.E.Railway, Gorakhpur.

... Respondents

(By Adv: Shri Lalji Sinha)

O R D E R(Oral)(By Hon.Mr.Justice R.R.K.Trivedi,V.C.)

By this application u/s 19 of A.T.Act 1985 the applicant has challenged the order of transfer dated 14.8.1997 by which he had been transferred from Gorakhpur Division to Varanasi for a period of six months. For this purpose one post of Commercial Inspector Grade-II in the scale of Rs.1600-2660 was also transferred on temporary basis for a period of six months from Gorakhpur to Varanasi. The applicant was posted against the transferred post of Commercial Inspector. There is nothing on record that this order was ^{continued} beyond the period six months. The impugned order was passed three years before. Thus, there is nothing remained to be decided in this application. If the respondents are still ^{Kept to} transferred the applicant from Gorakhpur to Varanasi they will have to pass a fresh order in accordance with law.

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This petition is accordingly disposed finally with no order as to costs.


VICE CHAIRMAN

Dated: 18.1.2001

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